

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:348
ANSWERED ON:23.02.2011
CENTRAL FUNDS FOR SSA
Pathak Shri Harin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funding pattern between the Union Government and the States under the Sarva Shiksha Abhiyan (SSA) during the Eleventh Five Year Plan period;
- (b) whether the Union Government has given its share of funds to the States under SSA;
- (c) if so, the funds allocated/released to Gujarat and other States during the last three years, State-wise and year-wise; and
- (d) the ratio of this funding in GDP terms, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a): The funding pattern prescribed for implementation of Sarva Shiksha Abhiyan (SSA) during 11th Plan was on tapering scale of 65:35 between Central Government and States for the first two years of Plan, 60:40 for the third year, 55:45 for the fourth year and 50:50 thereafter. In respect of the NER States the funding was in the 90:10 ratio with the Central share sourced from the 10% earmarked funds for the NE States in the SSA's Central Budget. However, taking into the requirement for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the Government has notified a revised funding pattern of 65:35 for a duration of five years from 2010- 11 to 2014-15.

(b) to (d): Yes, Sir. A statement giving details of Central funds released to States/Union Territories including for the State of Gujarat, year-wise during the last three years and percentage of these funds in relation to Gross Domestic Product (GDP) is given in Annexure.